

(a) of the Rubber Act, 1947 (XXIV of 1947) and Section 4(3) of the Coir Industry Act, 1953 respectively. The appointment of non-officials as Chairman, Rubber Board, between the years 1947 to August, 1955 was by election from amongst the members of the Board.

Corruption Cases against State Trading Corporation Officers

2669. DR. SUSHILA NAYAR :
SHRI A. SREEDHARAN :
SHRI K. LAKKAPPA :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that during Audit in the year 1968, some corruption cases against some officers of the State Trading Corporation of India were found ; and

(b) if so, the number of officers so involved and the action taken by Government against those Officers ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) No, Sir.

(b) Does not arise.

Satellite for Broadcasting of Educational Programmes for Villagers

2670. SHRI K. P. SINGH DEO :
SHRI HARDAYAL
DEVGUN :
SHRI CHENGALRAYA
NAIDU :
SHRI NARAIN SWARUP
SHARMA :
SHRI RAM SWARUP
VIDYARTHI :
SHRI OM PRAKASH
TYAGI :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government have been considering a U.S. proposal to install a satellite for broadcasting educational programmes for villagers in the country ;

(b) whether the proposal has been finalised ; and

(c) if so, the details thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Government have under discussion and study a collaborative experiment with National Aeronautics and Space Administration (NASA) of the United States of America in which the feasibility of the direct broadcast of television signals from satellites would be tested ; the programmes to be transmitted will be entirely our responsibility.

(b) No, Sir.

(c) Does not arise.

Foreign Exchange Provided for Importing Spares of Tractors

2671. SHRI KAMESHWAR SINGH : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that Government provided foreign exchange for the import of spare parts for the already imported tractors in 1968-69 ; and

(b) if so, the amount of foreign exchange provided ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) Yes, Sir.

(b) The actual imports of tractors parts during 1967-68 and 1968-69 (upto October, 1969) have been of the order of Rs. 630.0 lakhs and Rs. 491.0 lakhs respectively.

Import of Cars

2672. SHRI KANWAR LAL GUPTA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the names and addresses of the persons who imported cars from abroad during the last three years ;

(b) the cases in which Government took preliminary objection for permitting the import of cars from abroad ; and

(c) the number of cases in which cars were not allowed to be imported, giving the names and addresses of such persons ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) Details of Customs Cleara-